



**GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT**

Civil Secretariat, J&K

Notification

Jammu, the 15th of April, 2026

S.O 108.- In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby de-notifies the following services/timelines and Designated Officers/Appellate Authorities of the following Departments:

S. No	Name of the service	Designated Officer	Stipulated time frame for providing service	First Appellate Authority	Second Appellate Authority	Statutory Order Reference
Finance Department (Excise and Taxation)						
1.	Issuance of VAT-65 Form	The concerned Jurisdictional Assessing Authority/ CTO	02 working days from the receipt of application alongwith the proof of recent quarterly returns.	The concerned Additional Commissioner Commercial Taxes (Adm)	Commissioner Commercial Taxes Department, J&K	SRO-400 of 2013 dated 13.09.2013 (S. No. 1)
2.	Tax Clearance Certificate for supply contracts in Form VAT-46	The concerned Jurisdictional Assessing Authority/ CTO	10 working days from the receipt of application alongwith the proof of recent quarterly returns.	The concerned commissioner Commercial Taxes (Adm)	Commissioner Commercial Taxes Department, J&K	SRO-400 of 2013 dated 13.09.2013 (S. No. 3)
3.	Tax Clearance Certificate for Work Contracts in Form ST-64	The concerned Jurisdictional Assessing Authority/ CTO	15 working days from the receipt of application alongwith the proof of recent quarterly returns.	The concerned commissioner Commercial Taxes (Adm)	Commissioner Commercial Taxes Department, J&K	SRO-400 of 2013 dated 13.09.2013 (S. No. 4)

S. No	Name of the service	Designated Officer	Stipulated time frame for providing service	First Appellate Authority	Second Appellate Authority	Statutory Order Reference
Science & Technology Department						
4.	Grid Connected Rooftop Solar (Residential)	Assistant Engineer JAKEDA	60 days	Executive Engineer JAKEDA	Chief Executive, Officer JAKEDA	S.O 145 of 2023 dated 16.03.2023 S.No. 27
5.	PM-KUSUM	Assistant Engineer JAKEDA	120 days	Executive Engineer JAKEDA	Chief Executive, Officer JAKEDA	S.O 145 of 2023 dated 16.03.2023 S.No. 28

By order of the Government of Jammu and Kashmir.

Sd/-
(M. Raju) IAS,
Commissioner/Secretary to the Government
General Administration Department

No: GAD-PSGA/8/2025-09-GAD (7714924)

Dated: 15.04.2026

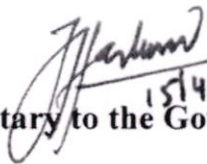
Copy to:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director, General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Chief Electoral Officer, J&K.
7. Joint Secretary (JKL), Ministry of Home Affairs Government of India.
8. All Commissioner/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. Principal Resident Commissioner, J&K Government, New Delhi.
11. Chairperson, J&K Special Tribunal.
12. Director General, J&K Institute of Management, Public Administration and Rural Development.
13. Secretary, J&K Public Service Commission.
14. All Head of Departments/Managing Directors.
15. Director Archives, Archaeology and Museums, J&K.
16. All Deputy Commissioners.
17. Director Information, J&K.

(Signature)

18. Secretary, J&K Board of Professional Entrance Examination (BOPEE).
19. Director, Government Press, J&K.
20. Secretary, J&K Services Selection Board.
21. OSD/Private Secretary to the Hon'ble Deputy Chief Minister.
22. OSD/Private Secretary to the Hon'ble Chief Minister.
23. Secretary, J&K Legislative Assembly.
24. State Informatics Officer (SIO), NIC, J&K.
25. Private Secretary to Chief Secretary, J&K.
26. Private Secretary to all the Hon'ble Ministers, J&K.
27. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
28. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
29. In-charge Website, General Administration Department.
30. Government Order File/Stock File.

"Hindi and Urdu versions shall follow".


15/4/26
Deputy Secretary to the Government